

Power shortage in Delhi

811. SHRI K. LAKKAPPA:
SHRI GHUFRAN AZAM:

Will the Minister of ENERGY be pleased to state:

(a) whether there has been power shortage in the capital during recent months;

(b) whether Prime Minister has given certain directions to avoid power breakdown in this behalf;

(c) if so, details thereof;

(d) whether DESU Engineers Association have shown resentment to meet the power crisis of the capital to overcome the situation; and

(e) if so, steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) There has been no shortage of power in so far as overall availability of power is concerned. However, there has been load shedding in supply on account of bottlenecks in Transmission and Distribution system and as a result of failure of 2 nos. 100 MVA power transformers of BBMB at Rohtak Road.

(b) and (c). Prime Minister had given directions that there should not be load shedding in Delhi.

(d) No Sir, no resentment has been shown. A memorandum has been received from the Association in which they have stated that they have directed its members to be on active official duty from 8 A.M. to 8 P.M. apart from being available for attending to consumers complaints and minor/major breakdowns on Call etc.

(e) The question does not arise.

Amending Wakf Act

812. SHRI K. LAKKAPPA:
SHRI GHUFRAN AZAM:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to amend the Wakf Act, 1954 with a view to evolving a formula which would harmonise and reconcile the different aspects of the problems relating to Wakf matters;

(b) if so, whether the views of Wakf Inquiry Committee, Minorities Commission and Muslim M.Ps would be taken into consideration; and

(c) if so, by what time it is likely to be applicable?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) Yes, Sir.

(b) and (c). The recommendations of the Wakf Inquiry Committee have been examined. They are being re-examined in the light of the views of the Minority Commission and the views expressed by Muslim M.Ps. and others. Government will finalise its proposals for amending the Wakf Act only after taking into account all the views and it is proposed to introduce a Bill for amending the Act in the next session of Parliament.

Setting up fertiliser complex at Sawai Madhopur, Rajasthan

813. SHRI KRISHNA KUMAR GOYAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Centre has finally decided to set up a fertiliser complex in the Central Sector in the Sawai Madhopur district of Rajasthan;

(b) the estimated cost and daily production capacity of the complex; and